

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14160 OF 2004

(From the judgement and order dated 21/11/2003 in CMWP No. 1505/1996 of HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RAJ KISHORE YADAV & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from filing O.T.)

Date: 11/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr.Anuvrat Sharma, Adv.

Mr. Sanjay Kumar Singh, Adv.

Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s)

Mr. Jitendra Mohan Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

Rejoinder affidavit has not been filed so far.

List for hearing in the month of February, 2005.

gpal) (Meenu Sethi) (Promila Na
gistrar Court Master Assistant Re

0ITEM NO.6 COURT NO.8 SECTION XI

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R E C O R D O F P R O C E E D I N G S

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